

(a) whether it is a fact that Indian Meteorological Department is not fully equipped with the latest technology etc., to forecast correct weather etc.;

(b) if so, whether the Government propose to make the Department equipped with high technology;

(c) if so, the details thereof; and

(d) the time by which it is likely to be done?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) No, Sir.

(b) to (d). The India Meteorological Department (IMD) is well equipped with modern system of observation, data exchange and data processing. Acquisition of latest technology and equipment is a continuing process and systematic and conscious efforts are continuously made.

Own Your Wagon Scheme

* 251. SHRI BOLIA BULLI RAMAIAH :

SHRI D. VENKATESWARA RAO :

Will the PRIME MINISTER be pleased to state :

(a) whether due to the shortage of wagons, the Private and Public Sector companies have decided to invest Rs.900 crores under the 'Own Your Wagon' Scheme;

(b) if so, whether the Government have granted permission to them;

(c) the name of the Private and Public Sector companies who have offered these proposals;

(d) the time by which a final decision is likely to be taken in this regard; and

(e) the extent to which it will reduce the wagon shortage in the country?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) A number of companies have decided to procure wagons under the 'Own Your Wagon' Scheme to meet the increasing demand over and above the quantum met through supply of Railway owned wagons. The approximate value of wagons for which proposals have been received so far is Rs.468/- crores.

(b) Yes, Sir.

(c) and (d). The names of the companies are: Indian Oil Corporation, Associated Cement Companies Ltd., Indian Farmers & Fertilizers Cooperative Ltd., Tata Iron & Steel Companies Ltd., Krishak Bharati Cooperative Ltd., Raymond Cement Works, Gujarat Narmada Valley Fertilizer Corp. Ltd., Larsen & Toubro, Rajasthan State Mines & Minerals Ltd. and Essar Gujarat Ltd. All these proposals have been cleared.

(e) These wagons will supplement the wagons being procured under the Railways' Rolling Stock Programme.

Foreign Collaboration in Automobile

* 252. SHRI GEORGE FERNANDES :

SHRI CHIRANJI LAL SHARMA :

Will the Minister of INDUSTRY be pleased to state :

(a) total number of car industries in India along with their name and locations;

(b) whether there is any proposal to set up new units;

(c) if so, the details thereof;

(d) the total number of foreign collaborations entered into by various Private/Public Sector undertakings in India to produce motor cars, scooters, motor cycles, trucks and other heavy duty vehicles in the country and present status of each proposal;

(e) the terms and conditions of each agreement;

(f) the likely outflow of foreign exchange on account of these agreements per annum; and

(g) whether the Government believe that there is enough scope for so many automobile companies producing vehicles in the country?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN) : (a) The existing units manufacturing cars and their locations are :

	(Location)
(i) Maruti Udyog Ltd.	Gurgaon (Haryana)
(ii) Premier Automobiles Ltd.	Kurla & Nasik (Maharashtra)
(iii) Hindustan Motors Ltd.	Calcutta (West Bengal)
(iv) Sipani Automobiles	Bangalore (Karnataka)
(v) TELCO	Pune (Maharashtra)

(b) and (c). Manufacture of car is presently delicensed. Government has, however, recently approved following proposals for foreign investment and technology transfer for manufacture of cars :

Indian Company	Foreign Company	Foreign Equity participation	Model	Location
1	2	3	4	5
(i) Hindustan Motors	General Motor of U.S.A.	50%	Opel Astra	Halol, (Gujarat)
(ii) Premier Automobiles Ltd.	Peugeot Automobiles of France.	50%	Peugeot 309	Nasik (Maharashtra)

	1	2	3	4	5
(iii)	TELCO	Mercedes Benz of Germany	51%	Mercedes	Pune (Maharashtra)
(iv)	DCM Ltd.	Daewoo Motor Co. of Korea	51%	Cielo	Surajpur (U.P.)
(v)	Sipani Automobiles	Rover Group of U.K.	2.6%	Montego	Bangalore (Karnataka)
(vi)	Mahindra & Mahindra	Ford Motor of U.S.A.	50%	Escorts and Fiesta	Nasik (Maharashtra) and another location yet to be decided.
(vii)	Shriram Industrial Enterprises Ltd. (SIEL)	Honda Motor Co. of Japan	60%	Honda Cars	Yet to be decided.
(viii)	Hindustan Motors	Mitsubishi Corporation of Japan	10%	Lancer	Calcutta (West Bengal)

(d) and (e). The foreign collaborations approved in the automobile sector after the announcement of new Industrial Policy, with their terms and conditions of payment are as under:

	<i>Passenger Cars</i>	<i>Terms of Payment</i>	
		<i>Lumpsum</i>	<i>Royalty</i>
	1	2	3
(i)	Maruti Udyog with Suzuki Motor Corpn. of Japan (for manufacture of YE-2 model of cars)	US \$ 10,00,000	3% on domestic sale and 4% on exports.
(ii)	Hindustan Motors with General Motor of USA	DM 19.176 million	5%
(iii)	Premier Automobiles Ltd. with Peugeot Automobiles of France.	FF 69 million	2% on domestic sale and 5% on exports.
(iv)	Sipani Automobiles with Rover Group of U.K.	U.S. \$ 2,00,000	2%
(v)	TELCO with Mercedes Benz of Germany	DM 56.6 million	2.75% on domestic sales & 5% on exports.
(vi)	DCM with Daewoo Motor Company of Korea.	US \$ 11.8 million	3%
(vii)	Mahindra & Mahindra with Ford Motor Co. of USA	—	5%
(viii)	Shriram Industrial Enterprises Ltd. (SIEL) with Honda Motor Co. of Japan	US \$ 30 million	4%
(ix)	Hindustan Motor with Mitsubishi Corpn. of Japan	JY 586 million	5%
(x)	Premier Automobiles Ltd. with Fiat of Italy	US \$ 3.1 million	3.5%
(xi)	TELCO with IDEA of Italy (for indigenisation body system only)	US \$ 17.22 million	—
<i>Commercial Vehicle</i>			
(i)	Hindustan Motor with M/s OKA	Rs.1.75 crores	5%

1	2	3
<i>Two Wheelers</i>		
(i) Bajaj Auto Ltd. with AVL Austria (for modifying and improving 2 stroke petrol engine)	Austrian Schilling A.S. 12 million	—
(ii) LML Ltd. with M/s Piaggos of Italy (for manufacture of new models of scooter)	Lira 4800 lakh	Rs.100 to 690 per vehicle-modelwise.
(iii) Hero Honda Motors	US \$10,00,000	4% for 2 years & 5% for 5 years.

(f) The foreign collaboration agreements are no longer being taken on record by Government. These are required to be filed with R.B.I. However, as per the terms of payments approved, the total foreign exchange outgo for technical know-how fee in the above collaborations is estimated at Rs.465 crores.

(g) The vehicles sales have been rising by more than 25% during the last two years. The entry of companies in the automobile sector will be governed by the play of market forces.

Infant Formula

*253. SHRI RAM NAIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware of the study conducted by Indian Council of Medical Research (ICMR) which points out that out of 198 samples of commercial brands of infant formula analysed, arsenic was found in 50 per cent of the samples;

(b) if so, the other findings of the ICMR in their report; and

(c) the action taken/proposed by the Government to enforce the provisions of the infant milk substitutes?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b) A Report was brought out on the basis of a multicentric clinical task force study undertaken by the Indian Council of Medical Research (ICMR) between (1986-1993) on surveillance of pesticide residues, metals and aflatoxin contaminates in food and food products including infant formulae.

However, as errors have been observed in the analysis of parts of the data of this Report, this is being subjected to re-evaluation by an Expert Committee. Subsequently, the Report will also be placed before the Scientific Advisory Board of ICMR (which is the highest Scientific Body of ICMR).

(c) All State Govts./UTs have been urged to implement the provisions of the Infant Milk Substitute, Feeding Bottles and Infant Food (Regulation of Production, Supply and Distribution) Act, 1992.

[Translation]

SSI - Investment Limit

*254. SHRI NAWAL KISHORE RAI :

SHRI NITISH KUMAR :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Government propose to enhance the limit of capital investment to Rs.1.5 crores in the small scale industry units;

(b) if so, whether the Government are contemplating any new policy for giving incentives to those entrepreneurs running business and industries with lower investment;

(c) if so, the details thereof; and

(d) if not, the steps being taken by the Government for restricting big industries entering into small industry sector?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN) : (a) A proposal regarding the enhancement of the capital investment limits for the small scale industry units is under consideration of the Government.

(b) and (c). Another proposal on a package of incentives and facilities for the tiny or micro enterprises is also under consideration.

(d) Does not arise.

Cement Plants

*255. SHRIMATI BHAVNA CHIKHLIA :

SHRI ANNA JOSHI :

Will the Minister of INDUSTRY be pleased to state :

(a) the number of large, medium and small cement plants in the country as on September 30, 1995, State-wise;

(b) the quantity of cement produced in each of these plants during the last three years and the current year till October, 1995 separately; and